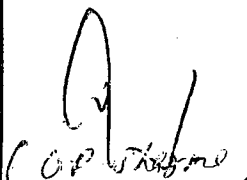
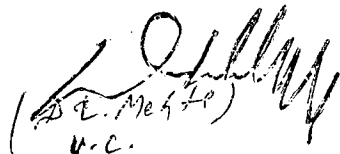


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>24-2-94</u> Counters Applicant's reply by promised for file of 21-2-94 G11	in P. calls, counsel for the applicant - or reply, counsel for the respondent. Mr. Callis pointed out that one Mr. P. Kumar, who has not been selected, has been promoted. The learned counsel for the respondents submits that no promotions have been given against the quota of 9 vacancies. Both the things needs correct explanation by the respondents/controversy. Mr. Reply will have to explain how these promotions have been given and under what order there have been given after the judgment of this court. put up on 5-5-94.  (Mr. (A)) M (A)  (Mr. (B)) v.c.
<u>5-5-94</u>	Applicant present in person. Mr. Phool Singh - Suptt. Deptt. of CPWD, Delhi appears behalf of the applicant The aforesaid Hon'ble Bench not formed today. Be listed before that Bench for direction on 17-5-94.  REGISTRAR J.A.C. Administration Jaipur Bench; JAIPUR.